

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 908/2016
C. A No.

CORAM:


SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPNAY LAW TRIBUNAL ON 17.04.2017**


NAME OF THE COMPANY : M/S. Sudhir Power Projects Ltd. V/s M.B. Mall Pvt. Ltd.

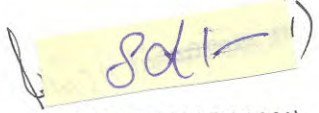
SECTION OF THE COMPNANIES ACT: 433(e),434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
39.	Piyushkavshik	Advocate for Applicant/Petitioner		

ORDER

Post the matter on 25.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
17.04.2017